



High Court of Tripura
Agartala

Order No. 85

Dated, Agartala, the 27th August, 2015

Hon'ble the Chief Justice has been pleased to order that in all Criminal Courts, the practice of filing memo of appearance/hajira either by accused person(s) or by witnesses(s) shall henceforth be discontinued. The presence or absence of the accused person(s) or the witness(s) on the relevant date(s) in any particular case shall specifically be recorded in the order sheet by the concerned Criminal Court with mentioning of the respective name(s) of the accused person(s) or the witness(s).

This order will come into force with immediate effect.

By Order,

Sd/-

(A. Debarma)
Registrar (Judicial)

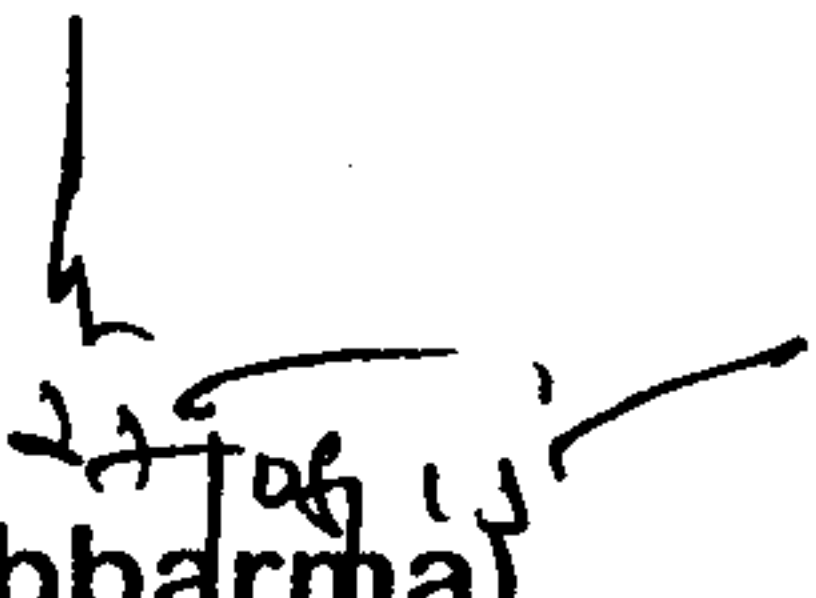
No.F. 40 (22)-HCT/BENCH/SUB.JUD/2015/ 8434-55

August 27, 2015

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Public Prosecutor, High Court of Tripura, Agartala;
05. The Govt. Advocate, High Court of Tripura, Agartala;
06. The District & Sessions Judge, Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar/West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar. They are requested to circulate the same amongst all the Presiding Officers of the concerned Courts under their respective Districts and also to the respective Bar Associations under their judgeship;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Judge, Family Court, Agartala, West Tripura Judicial District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati Judicial District;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;

16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
21. Notice Board of the Court-house; and
22. Order File.


(A. Debbarna)
Registrar (Judicial)